

Name of the Corporate Debtor: **S. Kumars Nationwide Limited - In Liquidation**

Date of commencement of liquidation: **June 19, 2019**

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off
1	IDBI Bank Limited	Preference Shareholders	05-Dec-20	43,12,39,980	43,12,39,980	Investment in Cumulative Redeemable Preference Shares	0.00	No	0.00	100	0.00	0.00	0.00	0.00	Refer Notes

Notes

- The claims have been verified by the Liquidator based on the evidence/ information/details towards which the claims have arisen submitted by the respective Creditors and records of the corporate debtor. The amount does not necessarily match within the books of accounts of the Company.